

TO BE PUBLISHED IN PART II SECTION 3(ii) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)

.....

NEW DELHI, the 27th May, 1980.

NOTIFICATION
INCOME TAX

No.3418(F.No.398/10/80-ITCC): The Notification issued in the Ministry of Finance (Department of Revenue) No.2507(F.No.404/57/77-ITCC) dated 18.9.1978 and modified vide No.3365(F.No.398/10/80-ITCC) dated 20.5.1980 in pursuance of sub-clause(iii) of clause (44) of Section 2 of the Income-tax Act, 1961 (43 of 1961) is hereby cancelled.

Sd/-

(H. VENKATARAMAN)

DEPUTY SECRETARY TO THE GOVERNMENT OF INDIA.

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3/5/80

No.CC/ITCC/3150/917/RSP/80.